

payment under the Indian Factories Act but the Ministerial people who work overtime are paid a conveyance allowance of Re. 1 if they work till 7-00 P.M. and Rs. 2 beyond that till 9-00 P.M. But we have taken up the question whether these people can also be paid some overtime.

SHRI A. C. GILBERT: May I know whether the control staff of the Top Secret Wing get any compensatory leave for doing the work after the prescribed hours?

SHRI ANIL K. CHANDA: I am sorry I could not answer this question.

REVERSION OF OVERSEERS IN GOVERNMENT PRESSES

*73. **SHRI A. C. GILBERT:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that several Overseers in the Government of India Printing Presses who were promoted as departmental candidates and who have been serving for two to five years, are being reverted;

(b) if so, how many of them are being reverted and the reason therefor; and

(c) whether quotas for the above posts have been fixed for departmental apprentices and outside candidates, and if so, what are they?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY: (**SHRI ANIL K. CHANDA**): (a) and (b) Eight persons appointed to officiate as Overseers for periods ranging from 2 to 5 years on an *ad hoc* basis pending recruitment of candidates through the Union Public Service Commission are liable to be reverted to make room for Union Public Service Commission nominees.

(c) According to the revised Draft Recruitment Rules which are under consideration of the Union Public Service Commission and on the basis of which current recruitment is being

made, 33 1/3 per cent. of the vacancies of Overseers in the Government of India Presses are reserved for departmental candidates and the remaining 66 2/3 per cent. for direct recruits. Even departmental candidates as well as apprentices, if any, could compete for the direct recruitment quota provided they have the requisite qualifications.

SHRI A. C. GILBERT: When these employees were promoted as Overseers, was any condition made that they would have to appear before the Union Public Service Commission?

SHRI ANIL K. CHANDA: I am afraid the hon. Member has missed my answer. Under the present rules, 66 2/3 per cent. of Overseers are to be directly recruited by the Union Public Service Commission and the remaining 33 1/3 per cent. are by promotion. These are the people who are holding posts on a purely temporary basis because the U.P.S.C. quota has not been filled up.

SHRIMATI SAVITRY DEVI NIGAM: May I know if the departmentally promoted people have also been asked to appear before the Union Public Service Commission?

SHRI ANIL K. CHANDA: They can apply for the U.P.S.C. quota also.

श्री नवाबसिंह चौहान . क्या यह सच है कि कुछ दिन पूर्व जब कि इनको प्योरली टेम्पोररी बेसिस पर प्रमोट किया गया था उस वक्त ३३ परसेंट का कोटा डिपार्टमेंटल, इंटरनल, कैंडीडेट्स के लिये फिक्सड था, ३३ परसेंट का कोटा आउट-साइड्स के लिये और ३३ परसेंट का कोटा एप्रेंटिस कैंडीडेट्स के लिये था ?

SHRI ANIL K. CHANDA: Originally, 75 per cent. were by direct recruitment and 25 per cent. were by promotion. Now we have made it 33 1/3 per cent. by promotion and 66 2/3 per cent. by recruitment.